

SPECIAL BENCH  
COURT - I

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/803(KB)2018  
IA(I.B.C)/225(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | "Mangturam Noranglal<br>VS<br>Amrit Hatcheries Pvt. Ltd. " |
| UNDER SECTION    | IBC UNDER SEC 9  |

**Appearances (via video conferencing/physically)**

Mr. Sidhartha Sharma, Adv. : For Respondent 1  
Md. Danish Taslim, Adv.  
Mr. Aman Kataruka, Adv.

**ORDER**

1. Ld. Counsel for the Respondent No. 1 present.
2. Post this matter before Regular Bench on **11/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**